COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 117 of 2016

Dated: 25th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Renew Wind Energy (AP) Pvt. Ltd. ...Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. S. Venkatesh

Mr. Varun Singh Mr. Pratyush Singh

Counsel for the Respondent(s) : Mr. Sandeep Grover

Ms. Pankhuri Bhardwaj

ORDER

As agreed by learned counsel for the parties, list the matter for further hearing on <u>06.07.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt